

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/2013 (Pt.)/1313/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
Special Judge, CBI & NIA,
Assam, Guwahati.

Dated Guwahati the 9th March, 2022.

Sub: **Casual leave.**

Ref:- Your letter No.SPL/CBI/01-20/107, dated 08.03.2022.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **casual leave on 09.03.2022**, has been granted. The Special Judge, Addl. CBI Court No.1, Guwahati and in his absence the Special Judge, Addl. CBI Court No.2, Guwahati and in his absence the Special Judge, Addl. CBI Court No.3, Guwahati shall remain in charge of your Court and office, during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR(VIGILANCE)

Memo NO.HC.VII-87/2013 (Pt.)/1314-1315-1316-1317 /A, dated , 09-03-2022
Copy to :

1. The Special Judge, Addl. CBI Court No.1, Guwahati.
2. The Special Judge, Addl. CBI Court No.2, Guwahati.
3. The Special Judge, Addl. CBI Court No.3, Guwahati.
4. The Project Manager, Gauhati High Court.

JT.REGISTRAR(VIGILANCE)

Edw